

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Appeal No.26 of 2007

With

Arb. Appeal No.27 of 2007

M/s. Ex-Servicemen Chotanagpur Carrier Pvt. Ltd.

... Appellant

Versus

Central Coalfields Limited & Ors.

... Respondents

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Pandey Neeraj Rai, Advocate

For the Respondents : Mr. A.K. Srivastava, Advocate

Order No.11 Dated- 26.06.2020

Heard the parties through video conferencing.

Heard the argument on behalf of the appellant and the argument in part on behalf of the respondents.

List this appeal on 01.07.2020 for further hearing of argument from the side of the respondents.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/